GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 472 TO BE ANSWERED ON 6.2.2019

Welfare schemes for Minorities

472. SHRI V. PANNEERSELVAM:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of new welfare schemes being implemented for the welfare of minorities in the country at present along with the names of schemes initiated exclusively in the last four years;
- (b) the funds allocated, released and utilised under the various schemes in the country during each of the last three years and the current year, State-wise and schemes-wise;
- (c) the target set and achieved under the said schemes during the said period, Statewise and scheme-wise;
- (d) whether the funds allocated under these schemes have not been fully utilised by the State Governments during the abovesaid period;
- (e) if so, the details thereof and the reasons therefor, State-wise and schemewise;
- (f) whether there are some slippages in achieving the targets and percolating the benefits down to the beneficiaries; and
- (g) if so, the details thereof along with the manner in which the Government is planning to plug these loopholes for effective implementation of these schemes?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) to (c): The Government is implementing various schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains. These schemes/programmes in brief are as under:-
 - (1) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme For educational empowerment of students.
 - (2) Maulana Azad National Fellowship Scheme Provide fellowships in the form of financial assistance.
 - (3) Naya Savera Free Coaching and Allied Scheme To enhance skill and knowledge of students and candidates for employment through competitive examinations and admission in technical and professional courses.
 - (4) Padho Pardesh Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.
 - (5) Nai Udaan Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc.
 - (6) Nai Roshni Leadership development of women belonging to minority communities..
 - (7) Seekho Aur Kamao Skill development scheme for youth of 14 35 years age group and aiming at improving the employability of existing workers, school dropouts etc.
 - (8) Pradhan Mantri Jan Vikas Karyakram (PMJVK) earlier known as MsDP Implemented in identified Minority Concentration Areas for creation of assets in education, skill and health sectors.

- (9) Jiyo Parsi Scheme for containing population decline of Parsis in India.
- (10) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development)
- (11) Nai Manzil A scheme for formal school education & skilling of school dropouts.
- (12) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of india under the overall concept of Indian culture.
- (13) Grants-in-Aid to Maulana Azad Education Foundation (MAEF) for implementation of education and skill related schemes as follows:-
 - (a) Grants-in-Aid to NGOs/Trust/Society
 - (b) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the Minorities
 - (c) Gharib Nawaz Skill Development Training for providing shortterm job oriented skill development courses to youth belonging to minority communities.
 - (d) Bridge Course for madarsa students & school dropouts by Aligarh Muslim University, Aligarh and Jamia Millia Islamia, New Delhi under Nai Manzil scheme.
 - (e) Swachh Vidyalaya.
- (14) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

In addition to the above, the Ministry also implements schemes for strengthening State Waqf Boards and coordinates arrangements for annual Haj pilgrimage.

The schemes at S.No. 10, 11, 12, 13(c), 13(d) and 13(e) have been initiated exclusively in the last four years.

The details of the funds allocated, released, funds utilized, target set and achieved wherever applicable, under the schemes are at serial No. (1) to (12)

are available on the website of this Ministry (www.minorityaffairs.gov.in) and those at serial No.(13) and (14) are available on the website of MAEF (www.maef.nic.in) and NMDFC (www.nmdfc.org) respectively.

- (d) to (e): The Multi-sectoral Development Programme (MsDP) restructured and implemented as Pradhan Mantri Jan VikasKaryakram (PMJVK) in the remaining period of 14th Finance Commission is implemented through the State Governments. The funds released to the States/UTs under the scheme have not been fully utilized by the States/UTs as the projects sanctioned under the scheme are primarily related to construction of infrastructure viz., School/College buildings, Hostel buildings, Health Centres, Drinking water supply, ITIs and Polytechnics etc. These involve construction projects, and depend upon various factors like availability of land free from all encumbrances, timely selection of construction agencies through tender process, and also various other unforseen reasons. It has been observed that the pace of construction process for assests, sanctioned under PMJVK, varies from state to state. State/UT wise status of fund released and utilization is given in Annexure –I & II.
- (f) & (g) Targets wherever set and achievements under the schemes implemented by this Ministry are available on the website of this Ministry at www.minorityaffairs.gov.in. With a view to make the schemes more effective, the schemes are reviewed from time to time and restructured keeping in view the requirement of the minority communities. Also performance under the schemes are monitored on a continuous basis. The details of the monitoring mechanism are also available on the website of this Ministry (www.minorityaffairs.gov.in).

Annexure-I referred in reply to Part (b) of Lok Sabha Unstarred Question No. 472 for 06.02.2019 asked by Shri V. Panneerselvam regarding "Welfare Scheme for Minorities" (PMJVK)

Rs. in lakh

| S. no. | State | 2015-16 | | 2016-17 | | 2017-18 | | 2018-19 | |
|--------|--------------|--------------------------|------------------|--------------------------|------------------|-----------------------------|------------------|--------------------------------------|--------------------------------|
| | | Funds/ value of Projects | Fund Released | Funds/ value of Projects | Fund Released | Funds/ value of Projects | Fund Released | Funds/ value of Projects Approved | Fund Released as on 31.12.2018 |
| | | | | | | | | | |
| 1 | Uttar | 26725.60 | 32468.00 | 12101.01 | 14364.00 | 21249.35 | 15182.028 | 5410.3 | 6271.03 |
| | Pradesh | | | | | | | | |
| 2 | West Bengal | 18005.28 | 20768.00 | 25099.87 | 17876.28 | 41283.62 | 28560.11 | 22721.13 | 16347.63 |
| 3 | Assam | 19632.06 | 19862.27 | 39345.88 | 22076.64 | 57506.8 | 30872.865 | 5316.3 | 3048.27 |
| 4 | Bihar | 6802.26 | 4499.36 | 14006.46 | 13662.89 | 2873.7 | 4113.44 | 0 | 3330.31 |
| 5 | Manipur | 5697.30 | 3815.20 | 4416.95 | 4753.46 | 27367.81 | 12247.224 | 6618.67 | 2620.04 |
| 6 | Haryana | 2421.30 | 1210.65 | 3369.01 | 1684.51 | 1176.43 | 838.21 | 0 | 150 |
| 7 | Jharkhand | 44.00 | 962.90 | 3497.22 | 4940.56 | 2784.022 | 1992.44 | 0 | 0 |
| 8 | Uttrakhand | | 2521.12 | 656.72 | 1661.21 | 1552.88 | 776.48 | 227.02 | 1119.63 |
| 9 | Maharashtr | 7814.79 | 3268.20 | | 130.62 | 284.4 | 621.99 | 228 | 0 |
| | a | | | | | | | | |
| 10 | Karnataka | 2970.00 | 3769.27 | 7060.72 | 3846.43 | 5545.85 | 4858.776 | 5108.446 | 3654.97 |
| 11 | A & N Island | 0 | 41.34 | 0 | 0 | 0 | 85 | 0 | 286.12 |
| 12 | Odisha | | 1405.00 | 0 | 0 | 0 | 0 | 3330 | 2285.6 |
| 13 | Meghalaya | 786.93 | 676.15 | 0 | 331.78 | 0 | 0 | 2214.9 | 664.47 |
| 14 | Kerala | 1290.72 | 2021.55 | 0 | 0 | 1093.26 | 546.64 | 261 | 130.5 |
| 15 | Mizoram | | 422.19 | 0 | 70.19 | 651.85 | 627.12 | 0 | 0 |
| 16 | Jammu & | 917.33 | 480.00 | 0 | 447.83 | 0 | 0 | 0 | 0 |
| | Kashmir | | | | | | | | |
| 17 | Delhi | 0 | 113.81 | 0 | 0 | 0 | 187.44 | 0 | 0 |
| 18 | Madhya | 893.69 | 446.84 | 153.30 | 212.79 | 647.52 | 742.32 | 0 | 0 |
| | Pradesh | | | | | | | | |
| 19 | Sikkim | | 498.54 | 512.20 | 0.00 | 601.4 | 509.75 | 126 | 63 |
| 20 | Arunachal | 2722.26 | 4330.14 | 5538.36 | 5193.99 | 3760 | 2893.09 | | 176.21 |
| | Pradesh | | | | | | | | |
| 21 | Andhra | 0 | 0 | 7197.39 | 4768.22 | 5597.42 | 2798.71 | 2948.67 | 2211.5 |
| | Pradesh | | | | | | | | |
| 22 | Telangana | 0 | 1079.36 | 7560.00 | 3780.00 | 6480 | 3240 | 0 | 0 |
| 23 | Tripura | 5042.10 | 3685.27 | 3439.84 | 3322.59 | 0 | 3225.8 | 0 | 396.05 |

| 24 | Punjab | 683.10 | 1050.00 | | 0 | 0 | 0 | 909.25 | 367.02 |
|----|--------------|-----------|-----------|-----------|-----------|-----------|-----------|----------|----------|
| 25 | Rajasthan | 6173.74 | 2639.36 | 3486.51 | 3922.92 | 3000.83 | 4331.82 | 4034.78 | 2213.59 |
| 26 | Gujarat | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | Chhattisgarh | 0 | 0 | 1042.82 | 1025.06 | 300.17 | 324.12 | 0 | 0 |
| 28 | Goa | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 29 | Himachal | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Pradesh | | | | | | | | |
| 30 | Nagaland | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 31 | Puducherry | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | Tamil Nadu | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | 108622.46 | 112034.51 | 138484.26 | 108071.97 | 183757.31 | 119575.37 | 59454.47 | 45335.94 |

Annexure-II

Annexure-II referred in reply to Part (d) of Lok SabhaUnstarred Question No. 472 for

06.02.2019 asked by Shri V. Panneerselvam regarding "Welfare Scheme for Minorities"

Value of UC pending 11th Plan period 12th Plan period 2018-19 S.No. Name of State 2017-18 In Rs. crores. West Bengal 92.33 421.93 2 Assam 73.38 426.96 3 Uttar Pradesh 100.40 347.08 4 Jharkhand 50.84 77.61 5 Haryana 5.30 40.50 6 Bihar 111.90 281.31 7 Arunachal 10.39 61.13 Pradesh 8 Uttrakhand 6.22 16.18 9 44.33 Manipur 20.61 10 Mizoram 0 0.70 UC will be due UC will be due 25.92 47.07 11 Karnataka by 01.04.2019. by 01.04.2020 12 Maharashtra 31.29 37.32 13 10.00 Odisha 9.92 14 Kerala 7.07 8.39 15 Madhya Pradesh 1.32 6.59 1.14 16 Delhi 1.19 Sikkim 4.59 6.15 17 18 Jammu & 0 3.23 Kashmir 2.31 18.09 19 Meghalaya 20 Andaman & 0 0.00 Nicobar 21 Andhra Pradesh 0 46.12 22 57.99 Telangana 0 23 Tripura 0 43.95 24 Rajasthan 0 79.64 25 Punjab 0 10.31 26 Chhattisgarh 0 10.29 Total (Rs in. Lakh) 554.98 2104.01